

(c) whether the above rule is being implemented on Railways; and

(d) if not, the reasons therefor and what system is adopted on Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) to (d). The information is being collected and will be laid on the table of the Sabha.

**दरभंगा और निरमली के बीच गुमटियां**

9395. श्री भोगन्ध झा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वी रेलवे के समस्तीपुर डिवीजन में दरभंगा जंक्शन तथा निरमली जयनगर और सीतामढ़ी स्टेशनों के बीच कूल कितने-कितने रेलवे फाटक (गुमटियां) हैं और उनमें से कितनी गुमटियों पर चौबीसों घंटे आस्सी रहता है ;

(ख) क्या सरकार के दक्षिण में स्थित गुमटी पर एक चौकीदार की इयूटी रहती थी, जिसे अब वहां से हटा दिया गया है, जिसके परिणामस्वरूप उस गुमटी के समीप हाल में तीन व्यक्ति मारे गये; और

(ग) यदि हां, तो क्या उस गुमटी पर तथा अन्य ऐसी गुमटियों पर जहां कोई व्यक्ति नहीं रहता चौकीदार रखे जा रहे हैं और यदि नहीं, तो उसके क्या कारण हैं ?

**रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :**

(क) दरभंगा-सकरी-निरमली, सकरी-जयनगर, दरभंगा-सीतामढ़ी के बीच समपारों की संख्या क्रमशः 60, 42 और 55 है। दरभंगा सकरी-निरमली, सकरी-जयनगर और दरभंगा सीतामढ़ी के बीच, ऐसे समपारों की संख्या क्रमशः 30, 19 और 34 है जहां 24 घंटे चौकीदार मौजूद रहते हैं।

(ख) अपर्याप्त यातायात होने के कारण राजनगर स्टेशन के दक्षिण में समपार सं० 20-सी को 9-5-75 में बिन

चौकीदार बाला समपार बना दिया गया था। तब से इस समपार पर कोई दुर्घटना नहीं हुई है।

(ग) समपार पर होने वाले यातायात की गणना एक कार्यक्रम के आधार पर की जाती है। राजनगर के दक्षिण में समपार सं० 20-सी पर यातायात की वर्तमान मात्रा को देखते हुए वहां चौकीदार रखने का कोई औचित्य नहीं है। भविष्य में यातायात की मात्रा के आधार पर यदि औचित्य पाया गया तो अन्य समपारों पर चौकीदारों की व्यवस्था की जा सकती है।

**Carriage repair workshop at Renigunta**

9396. SHRI PASALA PENCHALAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Original Proposed cost and capacity of the carriage repair workshop at Renigunta in South Central Railway have been altered;

(b) if so, the reasons therefor; and

(c) what is the latest position of the carriage workshop?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) The work of setting up of a new carriage repair workshop at Renigunta (Tirupati) was approved by Parliament and included in the Railway Budget for 1979-80 at an estimated cost of Rs. 10 crores for a capacity to undertake periodical overhaul of 8 units of coaching stock per day in terms of 4-wheelers. There is no change in either the cost or capacity.

However, a revised estimate for the workshop is now being prepared which envisages the same capacity but with an escalation in the cost.

(b) Increase in cost is being contemplated due to escalation in prices since the original cost was estimated

as well as additional facilities like Railway quarters for staff and more machinery and equipment.

(c) Foundation Stone for the workshop was laid on 25th December 1980 by the President of India. Acquisition of 350 acres of land has been completed and further work of construction has been taken in hand.

#### **Railway workers electrocuted**

9397. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) the number of Railway Workers electrocuted due to electric traction line during last three years, year-wise;

(b) whether violation of the Indian Electricals Rules and Electric Traction Manual by the authorities is responsible for most of these cases;

(c) if so, the result of the findings of the probes and the action taken thereon;

(d) whether the recent change over from 1.5 KV DC to 25 KV AC with 132 KV tower line requires higher skill and greater safety measures;

(e) if so, steps taken thereon; and

(f) whether Government would increase remuneration of those employees commensurate with greater skill and risk involved, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) The number of electrocution cases in electrified area during 1978-79 have been 11, in 1979-80=7 and in 1980-81 =10.

(b) No.

(c) Does not arise.

(d) Yes.

(e) The staff have been adequately trained. The safety instructions have

been laid down in AC Traction Manual. Refresher courses are imparted to the employees periodically during which safety instructions are specially emphasised.

(f) Does not arise.

#### **Committee to re-examine the construction of flyover and widening of roads for Asian Games ...**

9398. SHRI BHIKU RAM JAIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the two expert committees set up to re-examine the construction of flyovers and widening of roads for the Asian Games have submitted any reports; and

(b) if so, the details thereof and the steps proposed thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). Two expert Committees were set up by the Lt. Governor, Delhi to review the schemes for widening of roads and improvement of inter-sections with a view to reduce the number of trees to be cut to the absolute minimum. The Committees have submitted a joint report to the Lt. Governor, Delhi and it is under his consideration.

#### **Terror among Indians in British Columbia**

9399. SHRI R. L. BHATIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned 'Terror among Indians in British Columbia' appearing in the 'Patriot', New Delhi, dated the 14th April, 1981; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.